

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 244 of 97
(OA 709 of 96)

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman
Hon'ble Mr.S.Dasgupta, Administrative Member

BINDESHWARI CHOUDHURY

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: None

Heard on : 24.7.98

Order on : 24.7.98

O R D E R

None appears for the applicant when this application for restoration of the OA which was dismissed for default on 26.5.97. The application is dismissed for default. No order as to costs.


MEMBER (A)


VICE-CHAIRMAN

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